## Government of India Ministry of Finance Department of Revenue

## LOK SABHA UNSTARRED QUESTION NO. 2148

TO BE ANSWERED ON MONDAY, DECEMBER 02, 2019 AGRAHAYANA 11, 1941 (SAKA)

## **DIVERSION OF UNUTILISED CESS**

2148. MS. RAMYA HARIDAS:

Will the Minister of Finance be pleased to state:

- (a) the details of the amount of cess collected by Government during the last five years and the current year, year-wise;
- (b) the amount of cess, out of cess collected that remained unutilised during the said period, year-wise;
- (c) whether the unutilised cess so collected for specific schemes like Swachh Bharat were being diverted for other purposes and schemes;
- (d) if so, the details thereof; and
- (e) if not, the status of the unutilised amount of cess at present?

## ANSWER MINSTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

(a) to (e): The amount of cess collected and utilized thereof, during the last five years and the current year is at Annexure. The accounts of the Union Government for 2018-19 are still under finalization. However, information on estimated collection of cess in RE 2018-19 and BE 2019-20 is indicated in the Annexure. Further, the amount of cess released to specific schemes through dedicated reserve fund depends on the absorptive capacity of the Department to spend in a year.

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	Carlo Service Control of the service						ì		-			-		
								0.00	0.00		1187.24	914.81	906.78	Research & Development Cess (abolished)
			145.04 1	242.97	251.22	n of Water Poliutio	0.00 rievention and control of Water Pollutio	0.00	0.20	100.00	717.01	242.07	751.77	of Pollution) Cass Act (abolished)
			10000.00	2700.00	Trocan operar		C.CO Inmentally a seemaning of the seeman	0.00	270.00	001000			The state of the s	Receipts under Water (Prevention and Control
		2400 00	100000	20000	Not in operat		Bachtriva Swarhhata K	000	240.00	4789 63	12475 39	3975 74	- Not levied	Swachh Bharat Cess (gholished)
-			314.00	On	Not in operation		0.00 Bharat Infrastructure Kosh	0.00	5.00	903.90	3917.65	0.00	0.00	infrastructure Cess
		8916.39	8379.16	on	Not in operation		0.00 Krishi Kalyan Kosh	0.00	370.00	4266.84	8379.15	0.00	0.00	Krishi Kalyan Cess
-								0.00	0.50		3.19	9.53	5.57	Receipts from Cess on other Acts . *
		:		179.16	175.32	Welfare Fund	Other Development & \			1.97	6.24	5.57	1.91	Cess on Other Commodities
										-0.13	0.05	0.07	0.01	Cess on Watches
										0.47	2.31	1.09	1.29	Cess on Textile & Textile Machinery (abolished)
				And in contrast of the contras					0.08	96.42	408.55	386.36	370.35	Cess on Automobiles (abolished)
										-0.10		0.01	0.04	Cesson Vegetable Oils
										0.02	0.03	0.06	0.10	Cess on Straw Board
										19.46	72.13	68.86	66.64	Cess on Paper
						unds	Welfare Funds			0.05	1.10	0.02	0.72	Cess on Coffee
-						rred to Mines	iron ore are transferred to Mines	21000.00	19000.00	13579.21	12618.31	14310.69	14655.05	Cess on Crude Oil
						mite and cess on	on lime stone and dolomite and cess on	0.00	10.00	90.81	102.30	, 100.23	104.99	Cess on Rubber (abolished)
						eceipts from cess	* It is presumed that receipts from cess			0.33	0.12	0.38	0.44	Cess on tobacco (abolished)
101200.00	51735.00	56146.00				und	109343.00 GST Compensation Fund	109343.00	90000.00	62611.59	:	1		GST Compensation Cess
										:	0.91	3.92	4.33	Cess on Salt (abolished)
-					-					0.03		0.02	0.03	Handloom Cess
		No.	-	-						0.04	0.01	-0.04	0.04	Cess on Cotton
		3	0							0.23	0.34	0.03	5.76	Cess on Oil & Oil Seed
-										0.07	0.21	0.00	0.03	Cess on Copra
										15.55	62.28	60.12	57.38	Cess on Tea (abolished)
						-				22.71	96.07	-99.24	-285.21	Cess on Jute (abolished)
				-				0.00	2.00	323.30	640.04	610.67	597.24	Cess on coke & Coal (abolished)
-								315.00	280.00	:	177.21	-529.01	1179.06	Cess on Exports
-					155.93	e Funds	Beedi Workers Welfare		0.02	32.60	136.21	146.27	150.21	Cess on Beedi (abolished)
				24.00	32.20		entra a contra con more			0.04	10.82	30.83	31.73	Cess on Lime stone & Dolomite (abolished)
				35 //	27 78		Mines Weifere Funds*			0.01	7.52	15.84	16.16	Cess on Iron Ore (abolished thro' Fin. Act, 2016)
				1.93	1.73	Fund	Cine Workers Welfare Fund				0.86	4.13	3.84	Cess on Feature films
			2312.81	1352.66	854.97	ınd	Sugar Development Fund		8.35	793.40	2881.61	1008.49	564.96	Cess on Sugar (abolished)
2480.00	2315.00	3660.00	6450.00	7180.48	3460.88	oonse Fund/ itingency Fund	2480.00 National Disaster Response Fund/ National Calamity Contingency Fund	2480.00	2315.00	2938,44	6426.20	5172.93	3732.55	National Calamity Contingent Duty* (abolished on excisable goods)
117848.83	103987.00	58525.63	51853.58	43175.10	25777.94		127019.00 Central Road Fund	127019.00	113000.00	21935.11 61181.31	18827.83 53571.70	17300.66 52239.32	5978.42 19143.53	Addi. excise duties on motor spirit Addi. exicse Duties on high speed diesel
		5442.77	6466.75	100.00	4700.00	. 100	0.00 Clean Energy Fund	0.00	2.83	11463.43	26117.25	12675.60	5393.46	Clean Energy Cess (abolished)
14460.05	12608.98	:				hatar Shiksha	Madhyamik and Uchhatar Shiksha Kosh	21391.00 Kosh	19944.49	10538.80	10028.19	9240.37	11959.50	Secondary & Higher Education Cess (abolished on excisable goods)
28920.11	25227.90	19139.80	19732.47	19298.16	22323.19	osh	34738.00 Prarambik Shiksha Kosh	34738.00	30479.96	21117.31	20219.88	18782.66	24218.99	Primary & Education Cess (abolished on excisable goods)
BE 19-20	RE 18-19	2017-18	2016-17	2015-16	2014-15		Fund	BE 19-20	RE 18-19	2017-18	2016-17	2015-16	2014-15	Head
WI I	J		the Fund)	ansferred to	Utilization (transferred to the Fund)						years	Tring the last	cess collection during the last years	Cess
						The state of the s	the same named in S. of the latest named in Street, or other named in	And the same of the same of	The second secon					,